

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.2383
TO BE ANSWERED ON 09.03.2018

Allocation of funds under CAMPA

2383. SHRIMATI P.K. SREEMATHI TEACHER:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the funds allocated by the State Government of Kerala under Compensatory Afforestation Fund Management and Planning Authority (CAMPA);
- (b) the details of funds allocated to the State during the last five years and the current year;
- (c) whether the Government has formulated any guidelines for monitoring of works carried out using the said funds; and
- (d) if so, the details thereof and if not, the reasons therefore?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) & (b) Total amount of Rs. 15.6558 Crores have been released from the Ad-hoc CAMPA to Kerala State CAMPA till date. An amount of Rs.13.9049 Crores has been released to Kerala State CAMPA during the last five years and the current year which includes Rs. 8.00 Crores in the current year;
- (c) & (d) CAMPA funds released to the States can only be used for the activities included in the respective Annual Plans of Operation, which are drawn up in terms of the Guidelines for State CAMPAs, which have the approval of the Hon'ble Supreme Court of India. A multi-pronged strategy is in place for monitoring of the works undertaken under CAMPA which *inter-alia* include calling for, analysis, and feedback on the Quarterly Progress Reports submitted by the State CAMPAs to the Ad-hoc CAMPA, monitoring of Projects through loading of polygons of works undertaken, on the e-Green Watch portal managed by the National Informatics Centre and third party monitoring to be undertaken by independent agencies
